GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:327 ANSWERED ON:20.03.2013 OVERSIGHT CAPABILITIES OF DGCA Saha Shri Anup Kumar;Shekhar Shri Neeraj

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of recruitment made and training given to the staff by the Directorate General of Civil Aviation (DGCA) during each of the last three years and the current year;
- (b) the amount spent on training during the above period;
- (c) whether the International Civil Aviation Organization (ICAO) had on an earlier occasion adversely commented upon the technical and/or other inadequacies in DGCA;
- (d) if so, the details thereof and the action taken thereon; and
- (e) the steps being taken to improve the oversight capabilities of the DGCA?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e):- A statements is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 327 for 20.03.2013 regarding 'Oversight Capabilities of DGCA'.

(a) & (b):- The details of the recruitment made in the Directorate General of Civil Aviation (DGCA) during the last three years and the current year are as follows:

Year	No.	of	Recruitments	made
2010			NIL	
2011			16	
2012			44	
2013			07	

The details of the number of officers trained and the amount spent on their training are as follows:

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Year Number of officers trained Amount spent (Rs. In Crore) 2009-10 273 1.59 2010-11 356 1.06 2011-12 254 1.87 2012-13 208 0.40 (up to Jan.)
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(c)& (d): ICAO conducted an audit of the DGCA in 2006 and made a total of 70 observations/ recommendations in various areas of its functioning. The most important ones were relating manpower shortage in the DGCA. Based on the ICAO recommendations, a corrective action plan was prepared by the DGCA which was accepted by ICAO. As a follow up, 427 additional Group `A` posts were created taking the total strength to 574. Action has been taken to fill up these posts through UPSC. In the interregnum 62 experts having sound knowledge in the concerned technical fields have been appointed as consultants.

- (e): The following important actions have been taken to improve the safety oversight capability of DGCA.
- # Aircraft Act has been amended to include provisions for regulating air navigation services.
- # New regulations have been promulgated on issues relating to access of inspectors of DGCA to ANs facilities for leasing of aircraft have been issued.
- # Regulations on critieria for leasing of aircraft have been issued.
- # To reinforce safety in flight-operations, voluntary reporting system has been estalished.
- # Additional technical and non-tachnical posts have been created.
- # An Aicraft Accidnt Investigation Bureau under the Ministry of Civil Aviation has been established
- # A separate Cabin Safety Division has been setup in the DGCA.